

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.138/2020 in O.A. No.2912/2018

Through video conferencing

Tuesday, this the 15th September, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. V.D. Arya
S/o Ramesh Chander Arya
Aged about 63 years
PGT, Biology (Retd.)
Kendriya Vidyalaya, Andrews Ganj, New Delhi
R/o A-13, Second Floor
Jawahar Park Colony, Devli Road, Khanpur
New Delhi-110080. Petitioner

(through Sh. C. Bheemanna, Advocate)

Versus

1. Ms. Nidhi Pandey, Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi-110016.
2. Shri Nagendra Goyal, Dy. Commissioner
Kendriya Vidyalaya Sangathan
Delhi Region, JNU Campus
New Mehrauli Road, New Delhi-110067. Respondents

(through Sh. U N Singh, Advocate)

O R D E R (ORAL)**Justice L. Narasimha Reddy:**

Learned counsel for the petitioner, Sh. C. Bheemanna seeks permission of the Tribunal to withdraw the CP in view of the undertaking given by him before the Hon'ble High Court of Delhi. Permission is accorded.

2. The contempt case is accordingly dismissed as withdrawn.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

/sunil/rk/ns/sd/akshaya23/